

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 308 OF 2017**

**Dated: 8<sup>th</sup> January, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Lanco Amarkantak Power Limited ..... Appellant(s)  
Vs.  
Haryana Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Deepak Khurana

Counsel for the Respondent(s) : Mr. Nishant A. For R-1

Mr. Catherine Ayallore for R-2

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing  
on **05.02.2019.**

**(S.D. Dubey)  
Technical Member**

*Pr/kt*

**(Justice Manjula Chellur)  
Chairperson**

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